

Government of Jharkhand
COMMERCIAL TAXES DEPARTMENT

File No.- Va0 Kar/GST/16/2017-3519

/Ranchi, Dated-18/09/2017

Order No. 02/2017-GST

Subject: Extension of time limit for submitting the declaration in FORM GST TRAN-1 under rule 120A of the Jharkhand Goods and Service Tax Rules, 2017

In exercise of the powers conferred by rule 120A of the Jharkhand Goods and Services Tax Rules, 2017 read with section 168 of the Jharkhand Goods and Services Tax Act, 2017, the Commissioner, on the recommendations of the Council, hereby extends the period for submitting the declaration in **FORM GST TRAN-1** till 31st October, 2017.

(K.K. Khandelwal)
Principal Secretary-cum-Commissioner,
Commercial Taxes Department,
Jharkhand, Ranchi